POST OFFER ADVERTISEMENT
DELTA INDUSTRIAL RESOURCES LIMITED

Registered office: 16, Community Centre, New Friends Colony, New Delhi - 110065
Ph: +91-11-64553553

This Post Offer Advertisement is being issued by Sobhagya Capital Options Limited, ("Manager to the Offer"/ "Manager"), on behalf of Mr. Pawan Kumar Mittal, Mrs. Kiran Mittal and Pawan Kumar Mittal (HUF) (hereinafter collectively referred to as "the Acquirers"), in connection with the offer made by the Acquirers, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement ("DPS") with respect to the aforementioned offer was published in all editions of the Business Standard (English) and Business Standard (Hindi) on May 09, 2014.

1.	**Name of the Target Company**	Delta Industrial Resources Limited
2.	**Name of the Acquirers**	Mr. Pawan Kumar Mittal, Mrs. Kiran Mittal and Pawan Kumar Mittal (HUF)
3.	**Name of the Manager to the Offer**	Sobhagya Capital Options Limited
4.	**Name of the Registrar to the Offer**	Skyline Financial Services Private Limited
5.	**Offer Details**	
a.	**Date of Opening of the Offer**	Thursday, August 14, 2014
b.	**Date of Closure of the Offer**	Monday, September 01, 2014
6.	**Date of Payment of Consideration**	Monday, September 15, 2014*

** In terms of the Letter of Offer dated July 31, 2014, this is the last date by which all requirements including payment of consideration would be completed.*

7. **Details of Acquisition**

Sl. No.	**Particulars**		**Proposed in the Offer Document**		**Actual**	
7.1	Offer Price	(A)	Rs. 10 per equity share		Rs. 10 per equity share	
7.2	Aggregate number of shares tendered	(B)	16,67,380		Nil	
7.3	Aggregate number of shares accepted	(C)	16,67,380		Nil	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	(A * C)	Rs. 1,66,73,800		Not Applicable	
7.5	Shareholding of the Acquirers before Agreements/ Public Announcement (Number & percentage)		Nil (0.00%)		Nil (0.00%)	
7.6 a	Shares Acquired by way of Agreements Number		Nil		Nil	
	% of Fully Diluted Equity Share Capital		(0.00%)		(0.00%)	
7.6 b	Shares acquired by the Acquirers by way of preferential allotment Number		20,40,000		20,40,000	
	% of Fully Diluted Equity Share Capital		37.83%		37.83%	
7.7	Shares Acquired by way of Open Offer Number		16,67,380		Nil	
	% of Fully Diluted Equity Share Capital		30.92%		(0.00%)	
7.8	Shares acquired after Detailed Public Statement Number of shares acquired		Nil		Nil	
	Price of the shares acquired		Not Applicable		Not Applicable	
	% of the shares acquired		Nil		Nil	
7.9	Post offer share holding of Acquirers Number		37,07,380		20,40,000	
	% of Fully Diluted Equity Share Capital		68.74%		37.83%	
7.10	Pre & Post offer shareholding of the Public		**Pre-Offer**	**Post Offer**	**Pre-Offer**	**Post Offer**
	Number		33,53,000	16,85,620	33,53,000	33,53,000
	% of Fully Diluted Equity Share Capital		62.17%	31.26%	62.17%	62.17%

Note

As on date the Fully Diluted Equity Share Capital of the Target Company consists of 53,93,000 Equity Shares, after taking into account the preferential allotment of 51,45,000 shares by the Board of Directors at their meeting held on June 07, 2014.

The Acquirers severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), Regulations 2011.

Copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in and at the Registered Office of the Target Company.

Capitalised terms used but not defined in this Post Offer Advertisement shall have the meanings assigned to such terms in the Public Announcement and/or the DPS.

Issued by Manager to the Offer on behalf of the Acquirers

SOBHAGYA
CAPITAL OPTIONS LTD

SOBHAGYA CAPITAL OPTIONS LIMITED
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E-mail: delhi@sobhagyacap.com **Website**: www.sobhagyacapital.com
Contact Person: Ms. Archana Sharma and Mr. Rajeev Kumar Nayak

Place : New Delhi
Date : September 02, 2014